

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 3135/2021
(S.W.P. No. 2302/2018)

Monday, this the 26th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Dinesh Sharma, Member (A)**

Mohammad Ishaq Naik, S/o Mohammad Maqbool Naik R/o
Chimmer, Noorabad, District-Kulgam, aged 28 Yrs.

..Applicant
(Mr. Qazi Raashid Shamas)

VERSUS

1. State of J & K through Commissioner/ Secretary to Government, Co-operative Department, Civil Secretariat, Srinagar/Jammu.
2. Under Secretary to Government, Co-operative Department, Civil Secretariat, Srinagar.
3. Registrar, Co-operatives J&K, Jammu/Srinagar.
4. Deputy Registrar, Co-operative Societies, Kulgam.
5. J&K Services Selection Board through its Secretary, Panama Chowk, Rail Head Jammu/Zum Zum Complex Rambagh, Srinagar.

..Respondents
ORDER (ORAL)

Mr. Dinesh Sharma, Member (A):

The T.A. is arises out of an SWP (T.A. No. 3135/2021) wherein the relief was claimed against the Office of Co-operative Societies, which

does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.



(Dinesh Sharma)
Member (A)

JNS

(Rakesh Sagar Jain)
Member (J)